## Declaration of Assets and Liabilities

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## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S) RANT KUMPT	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
L	(i)	Cash	5000	2000	_	_	
	(ii)	Deposits in Banks, Financi Institutions An Non-Banking Financial Companies	al lloop	2500		22	
(ii		Bonds, Debentures and Shares in companies	₹ 25000			-	
(iv	i N S, P	Other financial nstitutions, NSS, Postal Savings, LIC folicies, etc			-		-
(v)	(c m	lotor Vehicles details of ake, etc.)	BR-OLCD 1912	_	_	-	
(vi)	de	wellery (give stails of eight and lue)	158	-		-	-
vii)	of o	her assets, ch as values claims / erests		-		-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed Companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

	o have to be indicated]					r=
Sr. No.		Self	Spouse Name(S) RANTKUMDET	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	5805aH	_		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			The same of a facility of the same of the		
(iii)	Buildings (Commercial and residential) Location(s)					
	- Survey /door number(s) - Extent (Total measurement) - Current market value		-		1	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door				•	
	number(s) - Extent (Total measurement) - Current market value					
	Others (such as interest in property)	-	-		_	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .03022.3
(a)	(i) Loans from Banks	SBT	676,000
	(ii) Loans from financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	•	2
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		-
	(f) Other dues, if any	\$ 150 Per Res 2 (1997) 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	The second secon
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	1	BTUPK2371L
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## C. Personal Detail 110135365419 GPF/CPF/PRAN No. (M/F)Gender Date of Birth Class/Group (A/B/C Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District that the above details are true to the best of my I hereby declare knowledge and belief.

Signature 3/4/906 \$50114 II

Name of Employee: ARYIND KUMAR IL

Designation: OFFICE ATTENDENT (GARDENER)

Department: BIHAR LEGITSLATIVE ASSEMBLY

(CARETAKER SECTION)

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Place: PATNA ....

Date: 0.7/02/2023

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